

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No.41/KB/2017

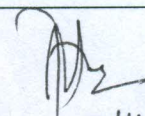
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company		Mohammad Abid Hussain & Anr-Versus-Madina Builtech Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN DISHWAL, ADV

for

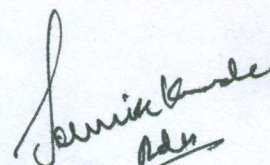

9/11/2017

1. Shannak Mitra

2. Saumabha Ghose

3. Souvik Kundu

} For Petitioners


Adv

9/11/17

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

List the matter on 27/11/2017.

Interim order passed earlier shall remain effective till next date of hearing.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)